

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 150/2022**

IN THE MATTER OF:

SR Ganesh and Others

...APPLICANTS

Versus

Chief Secretary

Government of Karnataka and Ors

...RESPONDENTS

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Date: 28.10.2025

Place: New Delhi

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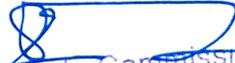
Chief Secretary
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INTERIM REPORT ON BEHALF OF THE DEPUTY COMMISSIONER,
BENGALURU URBAN DISTRICT

MOST RESPECTFULLY SHOWETH:

1. That the instant case pertains to construction activities undertaken by the BBMP over Rakshasa Halla situated in Survey No. 2, Laggere Village, Yeshwantapura Hobli, Bengaluru North.
2. It is submitted that a survey was carried out in the area in question in the present Application following which, it has been ascertained that discrepancies have been found between the land status and the survey map.
3. It is most humbly submitted that in order to clarify the discrepancies so found and to report accurately with respect to the issue at hand, further time is required for accurate measurements since there are tall buildings that have been constructed on both sides of the *halla* (stream) which falls under BBMP limits.


Deputy Commissioner
Bangalore Urban District
Bangalore.

4. A map has also been prepared jointly by the Surveyor, Bengaluru North Taluk, the Revenue Inspector, Peenya Circle and the Village Administrative Officer, Peenya. However, at present the answering Respondent is unable to produce the same for want of translation.
5. It is thus submitted that in order to report the status of the area in dispute in an accurate manner, so as to assist this Hon'ble Tribunal, further time is being sought, since discrepancies have been found *vis a vis* the survey map. It is submitted that such additional time is required only for the reason that the time required for the survey to be completed is being affected by the on-site conditions, *i.e.* presence of tall buildings in the area on both side of the *halla*. The time consumed in the same is neither intentional nor deliberate.
6. It is thus prayed the instant interim report may be taken on record, and an extension of 8 weeks be granted to the answering Respondent to complete the survey and report the outcome thereof.


DEPUTY COMMISSIONER
BENGALURU URBAN DISTRICT
Bangalore.

FILED BY


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DATE: 28.10.2025